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C.A.No. 4958 OF 1994
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No.102 P.H. Court No. 4 SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

C.A. No. 4958/1994

Collector of Customs, Bombay Appellant

VERSUS

Elephanta Oil and Industries Ltd. Respondent (s)

(With Appln. for stay)
(With Office Report)

Date : 21.01.2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant (s)
Mr. A. Subba Rao, Adv.
Mr. Amar Jyoti Sharma, Adv.
Mr. B. Krishna Prasad, Adv.

For Respondent (s)
Mr. G.L. Sanghi, Sr. Adv.
Mr. A.K. Agarwal, Adv.
Mr. A.K. Upadhyay, Adv.
Mr. D.K. Garg, Adv.
Ms. Ritu Puri, Adv.
Mr. B.S. Billoria, Adv.

UPON hearing counsel the Court made the following
O R D E R
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.SP2

Mr. G.L. Sanghi, learned senior counsel for the respondent started his arguments at 2.25 P.M. and concluded at 3.30 P.M. Thereafter Mr. A. Subba Rao, learned counsel for the appellant made his submissions upto 3.55 P.M.
Hearing concluded.
Judgment reserved.

.SP1
Neelam (JANKI BHATIA)
COURT MASTER